

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.48/(MAH)/2014

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE PARTIES:




Mr. Surendra Kumar Dalmia

V/s.

M/s. Minerva Dealers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

01	K. S. AIYAR	ADV. FOR SHIV KUMAR DALMIA GRP. OF RESPONDENTS	
02	Shanay Shah a/w Sweety Khetan	Adv for Respondent No 2, 5 & 7	
03	MAABIL VAHANVAT a/w SHANAY SHAH DASGUPTA i/b KHAITAN & CO	Adv for Petitioners	

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ORDER
T.C.P. No. 48/397-398/CLB/MB/MAH/2014

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1. The Learned Representatives of both the sides are present.
2. From the side of the Petitioner the Learned Representative is filing an Application proposing to amend the Petition. To be filed in the Registry today itself. A copy to be circulated to the Respondents in advance.
3. If the Respondent is willing to file a Reply the same can be filed on or before 08.09.2017, a Rejoinder, if any, on or before 15.09.2017.
4. The next date for hearing on the Application is fixed on ~~20.09.2017~~

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
Dated: 08.08.2017

Sd/-

M.K. Shrawat
Member (Judicial)